

ELECTION COMMISSION OF INDIA

Nirvachan Sadan, Ashoka Road, New Delhi-110 001

NO. ECI/PN/ 03 /99

Dated: 22-01-1999

PRESS NOTE

Subject: Bye-Elections to the Legislative Councils to fill the casual vacancies caused due to death of Members elected by MLAs.

There is one casual vacancy each in the Legislative Councils of following States due to death of Members elected by MLA. Details are as follows :

Bihar : Death of Shri Ramanand Yadav, MLC on 29-07-1998. Term of the seat is upto 6-5-2000.

Karnataka : Death of Shri N.C. Madhuraj, MLC on 13-11-1998. The term of the seat is upto 17-6-2000.

Uttar Pradesh : Death of Shri Aizaz Rizvi, MLC on 11-9-1998. The term of the seat is upto 6-7-2002.

To fill the above 3 casual vacancies, the Commission has approved the following schedule for holding bye-elections :

Sl.No.	Event	Schedule
1.	Issue of Notification on	02-02-1999 (Tuesday)
2.	Last date for making nominations	09-02-1999 (Tuesday)
3.	Scrutiny of nominations on	10-02-1999 (Wednesday)
4.	Last date for withdrawal	12-02-1999 (Friday)
5.	Date of Poll, is necessary	19-02-1999 (Friday) 10.00 a.m. to 2.00 p.m.
6.	Counting of votes on, if required	19-02-1999 (Friday) 3.00 p.m.
7.	Completion of Election before	22-02-1999 (Monday)

(K. R. PRASAD)

SECRETARY